

policy, the broad-banding in synthetic fibre industry and synthetic filament yarn will be permitted only within the existing approved capacity. Under this policy, the existing units will be allowed to manufacture all synthetic fibres *viz.* polyester filament yarn, nylon filament yarn, polypropylene filament yarn including industrial yarn/tyre cord within the existing approved capacity.

(b) Does not arise.

(c) Purified Terephthalic Acid (PTA) and Dimethyl Terephthal Acid (DMT) are alternative raw materials for manufacture of polyester. The existing units use either PTA or DMT depending upon the facilities available in the plant.

(d) Measures to keep the prices of synthetic fibres at a reasonable level are constantly under review.

[*Translation*]

Permission to start work in Coal Mines in Bihar

1477. SHRI VIJOY KUMAR YADAV :
SHRI RAMASHRAY PRASAD
SINGH :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Government of Bihar have sought permission to start work in seven coalmines of Bihar;

(b) if so, the details of the request made by the State Government; and

(c) the reaction of Government thereto ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c). The Government of Bihar have sought permission under section 5(2) of the Mines and Minerals (Regulation and Development) Act, 1957 to work the following eight areas (Collieries) through Bihar State Mineral Development Corporation :

District Hazaribagh

1. Pure Sirka
2. Lehri Tongri
3. Hesalong
4. Bundu

District Giridih

5. New Dugda
6. Central Dugda and Fast Ghntway
7. Lalgarh

District Palamau

8. Lohanda-Lohandi

As these are not 'isolated small pockets' but are adjacent to the mines of Coal India Limited and will be covered by future plans of operation of Coal India Limited, the Central Government have not agreed to the grant of mining leases for the eight areas in favour of Bihar State Mineral Development Corporation.

Supply of Drinking Water to Posts and Telegraphs Department Colony at Kali Bari Marg, New Delhi

1478. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Posts and Telegraphs Department Colony at Kali Bari Marg, New Delhi is suffering from acute shortage of drinking water and the administration is not paying any head to this problem;

(b) whether Government propose to install a tube-well to solve the drinking water problem;

(c) if so, the time by which it will be installed; and

(d) if not, the action being taken by Government for providing timely and regular supply of drinking water ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d). The required information is being collected and will be laid on the Table of the House.

Opening of Petrol Pumps in Balia, Gazipur Jankpur and Gorakhpur Districts of U.P.

1479. SHRI RAJ KUMAR RAI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) The number of petrol pumps proposed to be set up in Azamgarh, Ballia, Ghazipur, Jaunpur and Gorakhpur districts of Uttar Pradesh during the years 1985-86 and 1986-87;

(b) the names of the places where the petrol pumps are proposed to be set up; and

(c) whether applications have been invited for allotting the petrol pumps ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b). The Oil Industry has included the following locations for development of Retail Outlets (petrol/diesel) in its Marketing Plan for 1985-86. The industry's Marketing Plan for 1986-87 has not yet been finalised.

Name of the district	Name of the location
Azamgarh	Bhitariganj (Billarganj); Bhabanshtan, Kighung, Maharajgang, Sarai Meer.
Ballia	Nil
Ghazipur	Nil
Jaunpur	Naopedwan Bazar, Mariahu- Shitalganj Rd.
Gorakhpur	Pakhandi Jungle, Ghugli, Mithora, Pipiganj, Thudhi Bari, Purandar Pur, Khajni, Pali.

(c) Out of the above 14 locations, industry has already invited applications in respect of 4 locations. The applications for the remaining locations will be invited shortly.

**Construction of Houses in Azamgarh for
Employees Working in P and T
Department**

1480. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government accommodation is not available to employees working in Posts and Telegraphs Department in Azamgarh district, U.P.;

(b) if so, the reasons therefor;

(c) whether Government propose to construct houses for them there during the next three years; and

(d) if so, whether the land has been acquired and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No Sir. One number type I and 2 nos. type II quarters are available.

(b) More quarters could not be provided due to non-availability of land.

(c) Yes, Sir subject to availability of land.

(d) Suitable land is being searched. The District Authorities have also been approached for this purpose.

**Modernisation of Thekma Telephone
Exchange of Azamgarh District**

1481. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether sanction has been accorded for the modernisation of Thekma Telephone Exchange in Azamgarh district in Uttar Pradesh; and

(b) if so, the time by which modernisation of this telephone exchange will be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. However there is a proposal to replace the existing exchange unit by a new one of the same type.

(b) Does not arise in view of (a) above.